

## Bill Summary

### The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022

- The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022, was introduced in Lok Sabha on December 9, 2022. The Bill seeks to amend the Constitution (Scheduled Tribes) Order, 1950, with respect to its application to Tamil Nadu. The Order lists the tribal communities deemed to be Scheduled Tribes in states and union territories.
- **Scheduled Tribes in Tamil Nadu:** The Bill includes the Narikoravan and Kurivikkaran communities in the list of Scheduled Tribes in Tamil Nadu.

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